

Through FAX

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(5)/2/2017-18-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Sri Amit Shekhar,
District & Addl. Sessions Judge-cum-Spl. Judge,
ACB, Hazaribagh,
2. Sri Manish, Chief Judicial Magistrate, Gumla,
3. Sri Debashish Mohapatra, Chief Judicial Magistrate, Dumka &
4. Sri Kamal Ranjan, S.D.J.M.-cum-P.M. (J.J. Board), Deoghar.

Sub: - Regarding nomination for attending Advanced CIS Training for Judicial Officers cum Master Trainers scheduled to be held on 11th – 12th May, 2019 at Judicial Training & Research Institute, Lucknow, U.P.

Sir,

Enclosing herewith a copy of D.O. letter dated 18.04.2019 of Hon'ble Mr. Justice Madan B. Lokur, Chairman, eCommittee, Supreme Court of India, Former Judge, Supreme Court of India, I am directed to inform you that the Court has been pleased to nominate you for attending Advanced CIS Training for Judicial Officers cum Master Trainers scheduled to be held on 11th – 12th May, 2019 at **Judicial Training & Research Institute, Lucknow, U.P.**

Accordingly, you are accorded necessary permission for attending the aforesaid training programme.

Further, you are requested to keep your laptop with you at JTRI during the training as extensive hands on training will be imparted.

This is for your information and needful.

Encl.:- As above

Yours faithfully,
Sd/- J.P. Singh

Registrar (Administration)

Memo No. 1521 / Apptt.

Ranchi dated the April 26, 2019

Copy forwarded to the Member (Human Resources), eCommittee, Supreme Court of India for information and needful with reference to the D.O. letter dated 18.04.2019 of Hon'ble Mr. Justice Madan B. Lokur, Chairman, eCommittee, Supreme Court of India, Former Judge, Supreme Court of India / the Director, Judicial Training & Research Institute, Lucknow, U.P. for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information / the Principal District & Sessions Judge, Hazaribagh, Gumla, Dumka & Deoghar for information / the C.P.C. I/c., e-Courts Project, High Court of Jharkhand, Ranchi for information.


25/04/19
Registrar (Administration)

Through FAX

(J.H.C. Sch. 1-7)

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Fax No. – 0651 – 2481116

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(5)/2/2017-18-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

Ms. Rajshree Aparna Kujur,
Civil Judge (JD), Dhanbad.

Sub: - Regarding nomination for attending Advanced CIS Training for Judicial Officers cum Master Trainers as Resource Person scheduled to be held on 11th – 12th May, 2019 at Judicial Training & Research Institute, Lucknow, U.P.

Madam,

Enclosing herewith a copy of D.O. letter dated 18.04.2019 of Hon'ble Mr. Justice Madan B. Lokur, Chairman, eCommittee, Supreme Court of India, Former Judge, Supreme Court of India, I am directed to inform you that the Court has been pleased to nominate you for attending Advanced CIS Training for Judicial Officers cum Master Trainers as Resource Person scheduled to be held on **11th – 12th May, 2019 at Judicial Training & Research Institute, Lucknow, U.P.**

Accordingly, you are accorded necessary permission for attending the aforesaid training programme.

Further, you are requested to keep your laptop with you at JTRI during the training as extensive hands on training will be imparted.

This is for your information and needful.

Encl.:- As above

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 1523 / Apptt.

Ranchi dated the April 26, 2019

Copy forwarded to the Member (Human Resources), eCommittee, Supreme Court of India for information and needful with reference to the D.O. letter dated 18.04.2019 of Hon'ble Mr. Justice Madan B. Lokur, Chairman, eCommittee, Supreme Court of India, Former Judge, Supreme Court of India / the Director, Judicial Training & Research Institute, Lucknow, U.P. for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information / the Principal District & Sessions Judge, Dhanbad for information / the C.P.C. I/c., e-Courts Project, High Court of Jharkhand, Ranchi for information.


Registrar (Administration)